

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

MA 404/2017  
CP 405/241-242(MB)2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.06.2018**

NAME OF THE PARTIES: **P.Ramani**

**v/s.**

**Dharmishta Mithran (NGO) & Ors.**

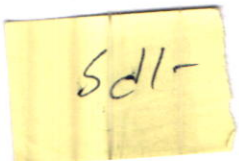
SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

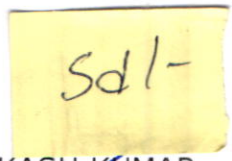
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**Order**

19. MA 404/2017 IN CP 405/241-242/(MB)2017

Both parties present. List this matter on 10.08.2018.

  
RAVIKUMAR DURAISAMY  
Member (Technical)

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)